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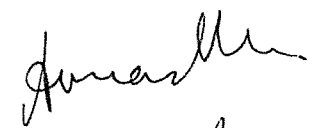
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/421/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : COC
NAME OF THE RESPONDENTS : P DOT G CONSTRUCTIONS PVT LTD & 1
UNDER SECTION : 22(3)(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	AVINASH KRISHNAN RAVI PAWAN SHARMA	Counsel for Intervenor Home Buyers (Mr. Eshwara Perumal)	
	Counsel for Applicant	India Law Anitha	

ORDER

Counsel for the Applicant is present. Counsel for the CoCs is present. No representation on behalf of the IRP. The Counsel for the CoCs is directed to intimate the IRP to remain present before this Bench on next date of hearing. Put up on **20.09.2018** at **10.30 A.M.**

-Sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)